

- (b) if so, the details thereof;
- (c) whether Government has studied the impact of such a move on the sector and consumers;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Yes, Sir. Government had introduced the Insurance Laws (Amendment) Bill, 2008 in the Rajya Sabha on 22.12.2008. The Bill, *inter-alia*, provides for enhancement of holdings of equity shares by a foreign company, either by itself or through its subsidiary companies or its nominees, in Indian Insurance Companies, from twenty-six per cent to forty-nine per cent, except in case of insurance co-operative societies where the limit will continue to be 26% as at present.

(c) to (e) Government has proposed to raise the foreign equity capital from 26% to 49%, in order to meet the growing capital requirement of the insurance companies. An increase in FDI limit in insurance sector will help grow the insurance sector, provide much needed capital, potentially increase customer coverage in rural and semi urban areas and fuel employment growth in the country.

#### **Penalising bank officials for sanctioning loans to fraudster**

1304. SHRI ARVIND KUMAR SINGH:

SHRI PRABHAT JHA:

Will the Minister of FINANCE be pleased to refer to answer to Unstarred Question 835 given in the Rajya Sabha on 13 August, 2013 and state:

(a) the details of officials of Purvanchal Bank, Narahi branch and SBI, Chitbaragaon in Ballia district found guilty and penalised during 2013 along with the details of offences and penalties imposed, case-wise;

(b) whether CVC has also ordered enquiry against corrupt officials of Purvanchal Bank and SBI during 2013 for sanctioning loans to fraudsters under KCC on basis of forged documents;

(c) if so, the details thereof and the outcome thereof, with particular reference to complaints no. 12827/2013 and 13337/2013; and

(d) the details of outcome of the enquiry by SBI against its erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (d) The Purvanchal Grameen Bank (PGB) has reported that enquiry against erring official (Shri K.K. Srivastava, Officer MMGS-II, the then Branch Manager of the Narhi Branch) has already been ordered on 23.11.2013, The enquiry against two other officials responsible for follow up and supervision of advances has also been initiated by PGB.

Similarly, the State Bank of India (SBI) has also informed that the matter pertaining to the complaint against their Chitbaragaon Branch was investigated and based on the findings of investigations, lapses have been observed on the part of two officers of SBI and disciplinary action against these erring officials has already been initiated.

It has also been informed by both the Banks that instructions were also received from Central Vigilance Commission (CVC) ordering enquiry against the erring officials of the Banks.

#### **Shortage of trained nurses and midwives**

1305. SHRIMATI AMBIKA SONI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has taken note of shortage of trained nurses and midwives in the country;

(b) if so, the details thereof indicating the present ratio of nurse-patient in the country, State/Union Territory-wise;

(c) the number of nursing diploma schools, nursing degree schools and nursing colleges in the country indicating the number of seats therein, State/Union Territory-wise; and

(d) the steps taken/proposed by Government to open more such educational institutions to impart nursing training across the country, location-wise and State/Union Territory-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. As per Planning Commission's National Taskforce Report there would be a gap of 9.55 lakhs nurses by 2012 of which 2 to 3 lakhs would be in the Government facilities alone. The nurse-patient ratio varies from state to state, district to district and institution to institution. Further, the ratio varies to meet the needs of different units and shifts according to acuity of care, size and location.